Games and Youth Welfare Programmes :-

(Rs. in. lakhs).

	Plan	Non-plan	Total
Sports & Games	5500	1633 -	7133
Youth Welfare Programme	3875	.2216	6091

- (b) Yes, Sir.
- as (c) The. iuformuiaa regarding the allocation made for sports by State Governments inclusive of budgetary provisions made by local self. Government and the-State Government's, own. public, sector 'undertakings is- not available with the Cential-'Government.
- (d) ami (e) Section 35AC of the Income Tax' Act, 1961 has been am' ended to provide 100 percent exemption from tax for projects taken up by corporate sector for promotion of sports.' The expenditure incurred annually by- the public sector -undertakings and "private sector on sports is not available with'-the GaveriMeiit-
- (f) Thereis of proposal to create a, national. policy on expenditure on sports'.

Integration ' of disabled children in resisting school.systesn...

- 617. SHRI RAMDAS AGAR.WAL: Wil] the Minister of, HUMAN RESOURCE DE VELOP-MENT 'be pleased to state-':
- (a) what steps Government have taken-so- far under the National Policy on Education .(NPB).adop.t«d by Government for achieving the goal of education for All (EFA)
- (b). whether Government have launched any- programme for the intergration of the disabled children in the existing school system if so *%he derails thereof district-wise and criteria adopted for-, selection of

- (c) whether Government have taken any acrioa on the reiommendatiott muds recently at the National Conference' of-non:Qovernment Organisations 'held in New Delhi and
- (d) if so,, what are the datails thereof particularly with, regard to the implementation of the scheme of Integrated Education of Disabled Cruldren (IEDC) please give details ihchiling budgetary/ provision made during 19'94-95"as' well as the investment made by the IDA' (International Development Association) for -existing educational, programmes in the country

THE DEPUTY MINISTERY IN THE OF HUMAN D EVELOPMENT MINISTRY OF RESOURCE OF EDUC ATION AND fDEPTT. OF CULTURE) (KUMARI DEPTT.. SELJA): (a) The Central -'Government has taken a 'number of steps under the National 'Policy on Education (NPE) for achieving the goal of Education' -for All (EFA) by 2000 A.D. These include implementation of the various - prggranihies for achieving . uhiversalisaliori of elementary education and ^adulti COperation literacy like Blackboard, pNpnrFormal Education, externally funded Basic Education externally funded Basic Education Projects, the Total Literacy Cam paigns, and Adult Education. Prog-' rammes under the National Literacy mission More recently the Govern Ment of India has launched the Distret, Primary Education: Prog-ramme in 7 States.

(b) The Government of India is implementing the Centrally Spon sored Scheme of Integrated Edu cation for the Disabled Children with the objective of Providing educational facilities to disabled children who can be integrated in general schools. Under this scheme 100% financial assistance is pro vided to the States/Union Territories/ Voluntary Organisations for its implementation on the basis of criteria laid down. So far, 24 States and Union Territories are imple menting the programme. Selection of districts and institutions is done by the Education Departments in

Written Answers

the States/Union Territories.

- (c) The National Conference of non-Governmental organisations was held in New Delhi on 29-30 June, and 1st July, 1994. The recommendations have not been received Government so far.
- (d) During 1993-94 the actual expenditure incurred under the IEDC Scheme was Rs. 450.00 lakhs. The budgetary provision for 1994-95 is Rs. 470.00 lakhs. No IDA assistance has been obtained for implementation of the scheme of Integrated Education for the Disabled Children.

Protection of Monuments in Orissa

- 618. SHRI BHAGABAN MAJHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of ancient monuments in Orissa (distcui-wise);
- (b) the details of monuments out of those which are protected by Government:
- (c) whether Government propose to set up Regional Archaeological Circles in that State to effectively monitor the repairing, maintenance and protection of those ancient monuments; and
- (d) if so, the steps taken in that

THE DEPUTY MINISTER IN E MINISTRY OF HUMAN SOURCE DEVELOPMENT THE MINIS (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) The number of ancient monuments (district-wise) is given in the enclosed statement-! (See below).

- (b) Details of the monuments under Central protection may be seen in the enclosed Statement-II.
- (c) Mo, Sir. The Archaeological Survey of India has already a fullfledged circle with sub-circles in different parts of Orissa to effectively monitor the repairs, maintenance and protection of monuments declared as of national importance.
 - (d) Does not arise.

Statement-I The number of ancient monuments in Orissa (District-wise)

District	Number
Puri	812
Cuttack	501
Ganjam	595